

रेल द्वारा भेजी गई आठ लाख गांठें अपने गंतव्य तक नहीं पहुंची शीर्षक समाचार और इस बात की ओर दिलाया गया है कि रेल पार्सल सेवा के जरिए भेजी गई लगभग तीन सौ गांठें अपने गंतव्य तक नहीं पहुंची

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है और सरकार को इस संबंध में कितनी वित्तीय हानि हुई है, और

(ग) सरकार द्वारा यह सुनिश्चित करने के लिए क्या कदम उठाए जा रहे हैं कि ऐसी घटनाएं दुबार न हों।

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) :

- (क) और (ख). 7 अगस्त 1980 को जोधपुर के 'जलते दीप' में छपी इस खबर का संबंध 8 लाख रुपये मूल्य के सी० पी० माल की 300 गांठों से, न कि 8 लाख गांठों से। जब एक रेलवे पदाधिकारी द्वारा 'जलते दीप' के सम्पादक एवं संबंधित रिपोर्टर से सम्पर्क किया गया, तो वे उक्त परेषणों का कोई ब्यौरा न दे सके।
- बहरहाल, बलोटरा के व्यापारियों से यह पता लगा है कि उनकी शिकायत केवल बलोटरा से बुक किये गये सी० पी० माल पार्सलों को मार्ग में विलम्ब हो जाने के बारे में है, पार्सलों के गंतव्य-स्थल पर प्राप्त न होने के बारे में नहीं। इस कारण सरकार को कोई वित्तीय हानि हुई प्रतीत नहीं होती।

(ग) रतलाम यानान्तरण स्थल पर सी० पी० गांठों के पार्सलों के रुके रहने के कुछ मामले नोटिस में आये हैं। इसके लिए दोषी कर्मचारियों के विरुद्ध उपयुक्त कार्रवाई की जा रही है। साथ ही, रतलाम में यानान्तरण के काम की देखभाल के लिए एक पर्यवेक्षक विशेष रूप से तैनात किया गया है ताकि यह सुनिश्चित किया जा सके कि कोई माल परिहार्य रूप से रुका न रहे।

Office of the Plant Superintendent Marine Unloader Plant

3361. SHRI SAMAR MUKHERJEE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the office of the Plant Superintendent, Marine Unloader Plant is situated in the 'Protected Area' of Kandla Port;

(b) whether representations have been received from Kandla Stevedores and Dock Workers Union for shifting the said office away from the protected area in public interest; and

(c) if so, the steps taken by Government in this regard?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) It is not a fact that the office of the Plant Superintendent, Marine Unloader Plant, is situated in the 'protected area' as there is no statutory declaration of that area as 'protected area' though the whole of the cargo jetty area has been declared as a 'prohibited place' under the Official Secret Act.

(b) and (c). A representation from the Kandla Stevedores & Dock Workers Union has been received. The same has been considered. Office of the Plant Superintendent has been located near the Plant in the interest of proper and efficient operation of the Plant. It is, therefore, not considered desirable to shift the office away from the plant.

Passport Office

3362. SHRI RAM SINGH SHAKYA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item published in 'Asli Bharat' dated November 1st, 1980 under the caption "Passport Karyalaya Ka Chamatkar"; and

(b) if so, the action proposed to be taken by the Government against the officers in the said Passport Office?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) The matter has been investigated and the mistakes seem to have occurred due to rush of work. Necessary measures have been taken to ensure that such mistakes do not occur in future.

Railway Engines on Latur-Miraj Line

3363. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Kurduwadi-Miraj Mail (Central Railway) was stopped on 2nd August, 1980 between Bohli and Bamni Stations (Maharashtra) due to engine fault for hours;

(b) whether it is also a fact that the railway engines running on Latur-Miraj (Meter Gauge) line are too old to run smoothly and that spare parts of the same are not available; and

(c) if so, what action Government have taken for repairing those engines or for the replacement of them?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) Yes, for 4 hours 55 minutes.

(b) and (c). Latur-Miraj is a narrow gauge line. As 22 locomotives working on this section are overaged and require heavy inputs of maintenance for providing spares, Railway Administration has already taken a

decision to replace them with diesel locomotives progressively which have already been programmed for manufacture at Chittaranjan Locomotive Works. Meanwhile, all efforts are being made to see that existing locomotives are maintained properly to provide reliable service.

Posts of Welfare Inspectors

3364. SHRI T. M. SAWANT: Will the Minister of RAILWAYS be pleased to state:

(a) whether promotions were made to the posts of Welfare Inspectors in the grade of Rs. 550-750 and 700-900 during May, 1980 on the Northern Railway;

(b) if so, the number of promotions made in each grade;

(c) whether 40-point roster was consulted while ordering promotions;

(d) the number of carry forward vacancies at their time of promotion relating to Scheduled Castes & Scheduled Tribes grade-wise over Northern Railway and how many vacancies were mature for exchange between Scheduled Castes & Scheduled Tribes grade-wise;

(e) the number of Scheduled Castes & Scheduled Tribes employees promoted grade-wise during May, 1980; and

(f) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) to (f). The information is being collected from the Zonal Railway and will be laid on the table of the Sabha.